

THE SCHEDULE

[See sections 4(ii) and 41(I)]

ZONE-I	NATIONAL CAPITAL TERRITORY OF DELHI, RAJASTHAN, ¹ [UNION TERRITORY OF JAMMU AND KASHMIR AND UNION TERRITORY OF LADAKH], PUNJAB, HARYANA, HIMACHAL PRADESH AND UNION TERRITORY OF CHANDIGARH.
ZONE-II	UTTAR PRADESH, BIHAR, UTTARANCHAL AND JHARKHAND.
ZONE-III	ANDHRA PRADESH, MADHYA PRADESH, CHHATTISGARH AND ORISSA.
ZONE-IV	ASSAM, WEST BENGAL, TRIPURA, MANIPUR, SIKKIM, MEGHALAYA, ARUNACHAL PRADESH, MIZORAM, NAGALAND AND UNION TERRITORY OF ANDAMAN AND NICOBAR ISLANDS.
ZONE-V	MAHARASHTRA, GUJARAT, GOA AND UNION TERRITORIES OF DAMAN AND DIU AND DADRA AND NAGAR HAVELI.
ZONE-VI	TAMIL NADU, KERALA, KARNATAKA AND UNION TERRITORIES OF PONDICHERRY AND LAKSHADWEEP.

1. Subs. by notification No. S.O. 3834(E), dated 22nd October, 2020.